

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 2236
TO BE ANSWERED ON 02.08.2023

Pending cases of appointment on Compassionate Ground

2236. SHRIMATI HIMADRI SINGH

Will the Minister of Coal be pleased to state:

- a. whether certain cases of appointment on compassionate ground are pending during the last three financial years, (2020-21, 2021-22 and 2022-23) in Johilia, Jamuna and Kotma, Sohagpur and Hasdeo areas of South Eastern Coalfields Ltd. (SECL) under Shahdol Parliamentary constituency;
- b. if so, the details thereof;
- c. the total hectares of land acquired during the last five years by SECL in the above mentioned areas; and
- d. the details of the number of persons who have been provided employment *in lieu* of acquisition of land along with the number of cases lying pending till date?

ANSWER

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)**

(a) & (b): The number of cases pending for appointment on the basis of compassionate ground during the last three financial years in Johilia, Jamuna and Kotma, Sohagpur and Hasdeo area of South Eastern Coalfields Limited (SECL) are tabulated below:

PENDING CASES OF APPOINTMENT ON COMPASSIONATE GROUND				
AREAS	2020-21	2021-22	2022-23	TOTAL
HASDEO	22	24	34	80
JAMUNA-KOTMA	8	19	12	39
JOHILIA	5	2	7	14
SOHAGPUR	12	8	12	32
TOTAL	47	53	65	165

(c) The land acquired during the last five years by SECL in the areas i.e. Johilla, Jamuna & Kotma, Sohagpur and Hasdeo Area is 503. 478 hectares.

(d) The number of persons provided employment in lieu of land acquisition till date are detailed below:

YEAR	EMPLOYMENT PROVIDED AGAINST LAND ACQUISITION
2018-19	343
2019-20	374
2020-21	253
2021-22	252
2022-23	704
2023-24(Till date)	179
Total	2105

This is an ongoing process.
